

CENTRAL ADMINISTRATIVE TRIBUNAL, LUCKNOW BENCH
LUCKNOW

Original Application No. 80 of 1991.

Raj Kumar Misra

Applicant.

versus

Union of India & others

Respondents.

Shri Ajai Kumar Nigam

Counsel for Applicant.

Shri D.S. Kandhawa

Counsel for Respondents

Coram:

Hon. Mr. Justice U.C. Srivastava, V.C.
Hon. Mr. K. Obayya, Adm. Member.

(Hon. Mr. Justice U.C. Srivastava, V.C.)

Feeling aggrieved against the non selection to the post of Extra Departmental Branch Post Master, the applicant, after filing departmental appeal/application and after rejection of which he has approached this Tribunal. The post of EDBPM Daulatpur, Bhojpur, district Raelareli was vacant and the requisition was sent to the Employment exchange for sending the names. Five names were sent including the name of the applicant, who some time before was working in Aanganbari and it appears that a few days before he tendered resignation but it has not been stated anywhere.

2. The applicant was not selected and respondent No. 4 was selected. According to the applicant she was not owning the property in her own name, which is one of the essential qualifications and that she has passed the

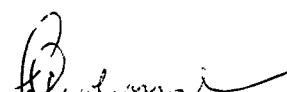
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High School in III division while the applicant has passed his High School examination in II division.

3. According to the respondents she was holding 1½ bighas of land in her own name and Tehsildar has also certified that her income was 6000.00 per month annum and she was fulfilling other qualifications and she was having her house where the post office was ~~being~~ being run. She has further stated that her husband ~~was~~ is lecturer in Inter college and his salary is Rs 4000/- It appears that the respondents have not considered rules in the case of Rama Devi and were more interested that the post office may remain with that family.

4. In view of above the Director Postal services or some other subordinate nominated by him is directed to make enquiry that the appointment so made is in accordance with law, who will make enquiry and let it be completed within 6 months.

5. Application stands disposed of as above. No order as to costs.


Adm. Member.


Vice Chairman.

Shakeel/-

Lucknow: Dated 24.2.93.